GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF POSTS

LOK SABHA UNSTARRED QUESTION NO. 5117 TO BE ANSWERED ON 2ND APRIL, 2025

POST OFFICES SCHEMES IN SONIPAT

†5117. SHRI SATPAL BRAHAMCHARI:

Will the Minister of COMMUNICATION be pleased to state:

- (a) the number and details of the accounts opened under various schemes in the post offices of Sonipat Lok Sabha Constituency of Haryana scheme-wise and district-wise;
- (b) the total amount deposited in the post offices by the people of the said Constituency under various schemes along with the details thereof;
- (c) whether a large number of beneficiaries complained of being deprived of benefits and lodged complaints at various levels, if so, the details thereof;
- (d) the action taken against the people involved in fraudulent activities and the mechanism in place to investigate such incidents; and
- (e) the number of computerized post offices in the said Constituency, district-wise?

ANSWER

MINISTER OF STATE FOR COMMUNICATIONS AND RURAL DEVELOPMENT (DR. PEMMASANI CHANDRA SEKHAR)

- (a) The details of accounts opened under various schemes in the post offices of Sonipat Lok Sabha Constituency of Haryana scheme-wise and district-wise, as on 28.02.2025, are enclosed as **Annexure-I.**
- (b) The details of the total amount deposited in the post offices by the people of said constituency of Haryana under various schemes, as on 28.02.2025, are enclosed as **Annexure-II.**
- (c) No specific complaints have been received in Sonipat Lok Sabha Constituency of Haryana, from beneficiaries, regarding denial of benefits. Complaints received under the complaint redressal mechanism are resolved under intimation to the complainants.
- (d) The details of provisions made to take action against persons involved in fraudulent activities and the mechanism in place to investigate such incidents are as under:

(i) Action taken against those involved in fraudulent activities

Depending on the gravity of the case, the matter is reported to the Police or CBI. Apart from criminal proceedings, disciplinary action is also taken against officials involved as per Central Civil Services Rules 1965. Punishments are reviewed for adequacy and recoveries are made for defrauded amount from the offender and action invoked under Recovery Act of concerned states for recovery of outstanding loss.

(ii) Mechanism in place to investigate such incidents

Investigation into frauds / cases of misappropriation / complaints are taken at Departmental level and are also reported to CBI and Enforcement Directorate as the case may be in accordance with guidelines issued by Central Vigilance Commission. Departmental investigation is carried out as prescribed in Postal Manual Volume III and V. After the detection of fraud, investigation is carried out as per the 'Standard Questionnaire Format and Procedure' prescribed by the Department at Divisional / Regional and Circle level as per the monitory limits prescribed for the same.

(e) The number of computerized post offices in Sonipat Lok Sabha Constituency of Haryana, district wise is enclosed as **Annexure-III.**

Annexure-I

Number of Account opened under various schemes in Post Offices in Sonipat Lok Sabha Constituency of Haryana, district-wise (In thousand)

District	Savings Account	Recurring Deposit	Time Deposits	Monthly Income Scheme	Public Provident Fund	Sukanya Samriddhi Account	National Savings Certificate	Kisan Vikas Patra	Senior Citizen Savings Scheme	Mahila Samman Savings Certificate	Total
JIND	43.08	48.45	17.2	2.83	3.67	22.25	12.2	2.1	1.74	0.42	153.94
SONIPAT	95.03	70.39	28.69	4.29	3.4	56.11	15.96	16.34	2.15	2.00	294.36
Total	138.11	118.84	45.89	7.12	7.07	78.36	28.16	18.44	3.89	2.42	448.3

Total amount of money deposited (INR in Crore) in various schemes by people of Sonipat Lok Sabha Constituency of Haryana:

Annexure-II

NAME OF SCHEME	SONIPAT LOK SABHA CONSTITUENCY
Savings Account	496.34
Recurring Deposit	547.42
Time Deposits	819.84
Monthly Income Scheme	300.86
Public Provident Fund	472.69
Sukanya Samriddhi Account	759.38
National Savings Certificate	374.64
Kisan Vikas Patra	272.01
Senior Citizen Savings Scheme	222.61
Mahila Samman Savings Certificate	25.76
Total	4291.55

Number of computerized Post Offices in Sonipat Lok Sabha Constituency of Haryana, districtwise

Name of District	No. of Computerized Post Offices
Jind	10
Sonipat	36
Total	46
